

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No.224 of 2019

IN THE MATTER OF:

Mr. K.P. Jayaram and Anr.

...Appellants

Versus

M/s. Radha Exports (India) Pvt. Ltd.

...Respondents

Present

For Appellant: Mr. M.K.S. Menon with Mr. S.Gowthaman and Ms. M. Venmani, Advocates

For Respondent: Mr. Guru Krishna Kumar Senior Advocate with Mr. N. Ramakrishnan, Advocates.

ORDER

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 8th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/